

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 276 of 2019**

**IN THE MATTER OF:**

**Aasaan Global Trade**

**.....Appellant**

**Vs.**

**Mr. Vasudevn,  
Resolution Professional & Ors.**

**.....Respondents**

**Present :**

**For Appellant: Mr. Abhijeet Sinha, Mr. Kamesh Vedula, Mr. Shantanu Singh, Mr. A. Muraleedharan and Mr. B. Karunakaran, Advocates**

**For Respondents: Mr. Sumant Batra, Advocate  
Mr. D. Sreenivasan and Mr. K. Moorthy,  
Advocates  
Mr. E. Omprakash, Sr. Advocate with  
Ms. Madhusmitha Bora, Advocate for R-7  
Mr. Yashraj Singh Deora and Ms. Shivangi Sud,  
Advocates  
Mr. K. Vasudevan, R.P**

**With**

**Company Appeal (AT) (Insolvency) No. 557 of 2019**

**IN THE MATTER OF:**

**M.Mohamed Fahrudeen**

**.....Appellant**

**Vs.**

**Vasudevn,  
RP, Tiffins Barytes Asbestos & Paints Ltd. & Ors. ....Respondents**

**Present:**

**For Appellant: Mr. B. Karunakaran and Mr. Anirudha J.,  
Advocates**

**For Respondents: Mr. E. Omprakash, Sr. Advocate with  
Ms. Madhusmitha Bora, Advocate  
Mr. D. Sreenivasan and Mr. K. Moorthy,  
Advocates  
Mr. K. Vasudevan, Advocate**

With

**Company Appeal (AT) (Insolvency) No. 653 of 2019**

**IN THE MATTER OF:**

**Dr. Ravi Shankar Vedam** .....Appellant

**Vs.**

**Tiffins Barytes Asbestos & Paints Ltd. & Anr.** .....Respondents

**Present :**

**For Appellant:** Mr. Krishnendu Dutta, Sr. Advocate with  
Ms. Neeha Nagpal, Mr. Vishvendra Tomar,  
Advocates  
Ms. Pooja Dhar, Advocate

**For Respondents:** Mr. Rana Mukherjee, Sr. Advocate  
Mr. D. Sreenivasan and Mr. K. Moorthy,  
Advocates  
Mr. K. Vasudevan, RP

With

**Company Appeal (AT) (Insolvency) No. 716 of 2019**

**IN THE MATTER OF:**

**Aassaan Global Trade** .....Appellant

**Vs.**

**Tiffins Barytes Asbestos and Paints Ltd. & Anr.** .....Respondents

**Present :**

**For Appellant:** Mr. Abhijeet Sinha, Mr. Shantanu Singh and Mr.  
Kamesh Vedula, Advocates

**For Respondents:** Mr. Sumant Batra, Advocate for RP  
Mr. Rana Mukherjee, Sr. Advocate  
Mr. D. Sreenivasan and Mr. K. Moorthy,  
Advocates  
Mr. K. Vasudevan, RP

With

**Company Appeal (AT) (Insolvency) No. 803 of 2019**

**IN THE MATTER OF:**

**Dr. Ravi Shankar Vedam** .....Appellant

**Vs.**

**M/s. Udhyaman Investments Pvt. Ltd. & Ors. ....Respondents**

**Present :**

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Ravi Raghunath, Ms. Aakashi Lodha and Mr. Rahul Gupta, Advocates**

**For Respondents: Mr. D. Sreenivasan and Mr. K. Moorthy, Advocates  
Mr. E. Omprakash, Sr. Advocate with Ms. Madhusmitha Bora, Advocate  
Mr. Rana Mukherjee, Sr. Advocate with Mr. G. Ananda Selvam and Ms. G. Kanimozhi, Advocates  
Mr. Rana Mukerjee, Sr. Advocate  
Mr. Yashraj Singh Deora, Advocate for R-13.  
Mr. K. Vasudevan, RP**

**ORDER**

**30.01.2020:** Due to paucity of time these matters could not be taken up.

List these appeals 'For Admission (After Notice)' on **18<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

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